

**IN THE HIGH COURT OF JHARKHAND AT RANCHI  
W.P.(S) No. 4435 of 2015**

-----  
**CORAM: HON'BLE MR. JUSTICE DEEPAK ROSHAN**  
-----

**04/26.06.2020** Heard through V.C.

Mr. Ajay Kumar Singh appears for the petitioner.

Nobody appears for B.C.C.L. However, Mr. Anoop Kumar Mehta submits that he can appear on behalf of B.C.C.L.

In this view of the matter, put up this case on 15<sup>th</sup> July, 2020.

In the meantime, counsel for the petitioner may serve a copy of the petition upon Mr. Mehta.

Registry is directed to show the name of Mr. Mehta on behalf of B.C.C.L in the cause list.

**(Deepak Roshan, J.)**

sm